

101
Municipal Corporation Hisar

From

Commissioner,
Municipal Corporation, Hisar.

To

Advocate General, Haryana
Punjab & Haryana High Court,
Chandigarh.

Memo No. 5987/CMC

Dated 05/02/2024

Subject: Original Application No. 413 of 2023 titled as "Dr. Sandeep Kumar Gupta Vs State of Haryana & Ors.

On the above cited subject, it is submitted that Hon'ble National Green Tribunal Principal Bench, New Delhi in O.A. No. 413 of 2023, vide order dated 30.11.2023 directed the undersigned to take appropriate action for remediation of legacy waste and to file time bound action plan for its remediation. The Reply of the same is prepared and hereby submitted through this letter for the purpose of vetting.

If found suitable, it is requested that Sh. Lokesh Sinhal, Sr. AAG, Haryana with Sh. Rahul Khurana, Advocate may kindly be issued directions to appear and defend on behalf of respondent before the Hon'ble Tribunal on the fix date i.e. 07.02.2024.


Commissioner,
Municipal Corporation,
Hisar. 

Endst. No. 5988/CMC

Dated 05/02/2024

A copy of this letter is hereby forwarded to the Director, Urban Local Bodies Department, Haryana with the request kindly issue necessary directions to the Ld. Advocate General, Haryana, Punjab & Haryana High Court to defend the petition on behalf of the respondents.


Commissioner,
Municipal Corporation,
Hisar. 

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 413/2023

In the matter of:

Dr. Sandeep Kumar Gupta

Applicant

Versus

State of Haryana & Ors.

Respondents

**ACTION TAKEN REPORT OF PRADEEP DAHIYA, IAS,
COMMISSIONER, MUNICIPAL CORPORATION, HISAR, IN
COMPLIANCE OF THE ORDER DATED 30.11.2023 PASSED BY THE
HON'BLE THIS COURT**

MOST RESPECTFULLY SHOWETH:

1. That Hon'ble this Court vide order dated 30.11.2023 passed in the present case issued direction to the answering respondent to take appropriate action for remediation of legacy waste and to file report with a time bound action plan for its remediation.
2. That in compliance of the order dated 30.11.2023 passed by the Hon'ble this Court, submissions are as under:-

1- Sites for dumping of Municipal Solid Waste :-

- A) The legacy waste of Municipal Corporation, Hisar is lying at Village Dhandhoor. This site spreads in two parcels of land measuring about 15 acres and 32 acres.
- B) For better understanding, the parcel of land measuring 15 acres is named as **site "A"** and is reserved for old legacy waste. At this site, processing of 130000 MT legacy waste has already been done and tender for the remaining legacy waste (72139.58 MT) has been floated on dated 25-01-2024. At this site, no fresh waste is being dumped at present.
- C) The parcel of land measuring 32 acres is divided into two parts. Out of 32 acres of land, about 08 acres have been used for setting up of processing plant for fresh waste of ward nos. 01 to 10 (04 acres) and ward nos. 11 to 20 (04 acres). This particular area is divided by separate boundary walls and the enclosure for ward nos. 01 to 10 is named as **"B-1"** and for ward nos. 11 to 20 is named as **"B-2"**.

R

D) The remaining 24 acres (32 acres – 08 acres) land is termed as “C”. At this site, old legacy waste as well as fresh waste of ward no. 11 to 20 is being dumped at present. After 16-02-2024, the fresh waste generated from ward no. 11 to 20 will get stopped at this site as processing of the same will be started at site “B-2”. The process of processing of legacy waste at this site (24 acres) is also in progress, the details of which are given in subsequent paras.

E) It is pertinent to mention that the work of collection, segregation, transportation as well as processing of waste in ward nos. 01 to 10 has been already in progress and the work order for collection, segregation, transportation as well as processing of waste in ward nos. 11 to 20 has been issued to M/s Green Concrete Constructions vide this office letter no. 5749/CSI Dated 16-01-2024. The actual work is likely to be started from 16-02-2024 and after that no fresh solid waste will be dumped at site “C”.

F) In this way, No legacy waste will be created by the Municipal Corporation, Hisar after 16-02-2024.

2- Remediation of legacy waste already done at site “A”

Initially, the process of remediation of legacy waste started 1st time in the year 2020-21. Before this, the solid waste of Municipal Corporation, Hisar was only being dumped at the said site without any processing. In the beginning of financial year 2020-21, the process of assessment of legacy waste was started at site “A”. In the first phase, M/s IND Sanitation Solution Pvt. Ltd., Rohtak was issued work order to process about 1,30,000 MT legacy waste on 17-03-2021 after adopting the process of e-tendering. The processing of above mentioned 130000 MT legacy waste was completed on 31-03-2023.

3- Proposed Action Plan for remediation of remaining legacy waste at site “A”

It is pertinent to mention that the process of remediation of remaining legacy waste at site “A” was again started in June 2023. The details are given below :-

- R2.
- (i) Keeping in view, the letter no. EE-IV/DULB/2022/3806 dated 08-07-2022 issued by Govt. of Haryana vide which it was directed to remediate the legacy waste, IIT Roorkee was engaged vide this

- office letter no. 669/EE dated 21-06-2023 to get assessed the remaining legacy waste at **site "A"**.
- (ii) IIT, Roorkee submitted its assessment report that a quantity of about 72139.58 MT legacy waste is still laying at **site "A"** which need to be processed.
 - (iii) A letter has been sent to Director, Urban Local Bodies, Haryana vide this office memo no. EE/1959 dated 05-01-2024 for seeking administrative approval for processing of 72139.58 MT legacy waste as reported by IIT, Roorkee.
 - (iv) Administrative approval has been granted by the Head Quarter (Urban Local Bodies, Haryana) vide letter Memo No. EE-IV/DULB/2024/329 Dated 24-01-2024.
 - (v) The tender for the same has been floated on 25-01-2024, which will be open on 16-02-2024.
 - (vi) After opening of tender, the work order will be given to successful bidder by 15-03-2024.
 - (vii) The actual work for remediation of legacy waste will likely to be started from 30-04-2024. The work will be completed in about one year.
 - (viii) It is also informed that the work order of repairing of boundary wall at **site "A"** has been given on 04-12-2023 and will be completed by 29-02-2024.
 - (ix) The work of plantation/green belts around the periphery of site has been in progress and will be completed by 31-03-2024. It will include plantation and railings etc.

4- Proposed Action Plan for remediation of remaining legacy waste at **site "C"**

The process of remediation of legacy waste at **site "C"** has been started in December, 2023. The details are given below :-

- (i) Keeping in view, the letter no. EE-IV/DULB/2022/3806 dated 08-07-2022 issued by Govt. of Haryana, the letter has been sent to IIT, Dehli and Roorkee, NIT, Kurukshetra, PEC (Punjab Engineering College) Chandigarh, Deenbandhu Chhotu Ram University of Science & Technology, Murthal vide this office memo no. 1934/EE to 1938/EE dated 28-12-2023 to invite quotations for assessment of legacy waste at **site "C"**.
- (ii) Assessment of legacy waste likely to be completed by 25-02-2024.
- (iii) Administrative approval is expected to be granted by the Head Quarter (Urban Local Bodies, Haryana) by 20-03-2024.
- (iv) After getting approval from the Head Quarter, the tender will be floated by 25-03-2024.

R2

- (v) After opening of tender, the work order will be given to successful bidder by 25-04-2024.
- (vi) The actual work for remediation of legacy waste will likely to be started from 25-05-2024.
- (vii) Most respectfully, it is submitted that the above mentioned timelines may vary keeping in view the Model Code of Conduct for the General Election to Lok Sabha, 2024.

It is humbly submitted that, in view of the above, the present O.A. may be filed please.

Date: 05-02-2024
Place: Hisar


Pradeep Dahiya, IAS,
Commissioner,
Municipal Corporation, Hisar